

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001.

No.HHC/Admn.2(23)/82-VIII-

Dated:20.09.2021

“ADVERTISEMENT NOTICE”

The High Court of Himachal Pradesh invites online applications from the eligible desirous candidates for filling-up **Four vacant posts of Judgment Writer** in the establishment of High Court, as per the eligibility criterion prescribed here-in-below :-

Sl. No.	Particulars of the vacancy	Total Number of vacancies	Pay Band/Pay Scale & Grade Pay etc.	Educational Qualification/ Eligibility Criterion
1.	Judgment Writer (Class-II)	04 (Four) Un- reserved	Rs.10300- 34800/- + Rs.4800/- Grade pay, Rs.1200/- Sectt. Pay plus Rs.800/- Spl. Pay	<p>Graduate having Eight (8) years experience either as Stenographer, Judgment Writer, Junior Scale Stenographer or Steno-typist in any reputed organization including any Government Department / Agency.</p> <p>Candidates must be having speed of 110 W.P.M., in English stenography and accurate transcription of the matter dictated within a period of 5 times to the time allotted for dictation and typing speed, in English, at 55 W.P.M., on Computers, wherefor a separate test shall be held.</p> <p>Provided that only 10% of the mistakes in transcribing the dictated matter and typed matter in typing test shall be allowed. In other words the candidates committing more than 10% mistakes in transcribing the dictated matter and the typed matter, in typing test, shall be declared as unqualified.</p> <p>NOTE:- The time for dictation as well as typing test shall be ten (10) minutes each.</p>

The number of vacancy (ies) for aforesaid category of post may increase or decrease in future, due to administrative exigencies.

The applications are **acceptable only in online mode**. The desirous candidate(s) may use the recruitment web portal link at url i.e. <https://hphcrecruitment.in> as well as another relevant link provided on High Court website i.e. <https://hphighcourt.nic.in> on or before its last date i.e. **15.11.2021 upto 11:45 PM**.

For detailed information with regard to the **Important Instructions, Rules, Regulations, Syllabus, fee structure, examination schedule and mode of fee payment etc.**, the candidates are advised to read carefully the relevant information with utmost care which is annexed with the Online Application Portal on our website before applying in online mode.

The Examination fee for the candidates applying online against the advertised vacancies is **Rs. 340/-** (plus GST as applicable) for General (UR) category and **Rs. 190/-** (plus GST as applicable) for all other reserved categories other than General (UR) categories who deserve fee relaxation/exemption under the rules and the same shall have **to be paid ONLY in online mode**. Fee once paid shall not be refunded to the candidate in any case.

Age of the candidate should not be less than 18 years or more than 45 years **as on 01.01.2021**. However, in case, the candidate belongs to any reserved category, the relaxation in upper age limit shall be permissible as may be prescribed by State Govt., from time to time for entry into service for such candidates. The eligible candidates will **ONLY be informed through SMS alerts on their registered mobile numbers as also through e-mail** about the examination schedule etc. No separate call letters will be sent in offline mode. Therefore, the candidates are advised to fill-up their correct mobile number(s) while applying online. However, all the eligible candidate must have to bring along the **ADMIT CARDS/Admit Cards** which is to be downloaded from their profile created by them on our website at Online Application Portal, at the time of appearing in the exams/test as shall be conveyed to them, failing which they will not be allowed to sit in the test/exams.

By Order

Registrar General

**Endst.No.HHC/Admn.2(23)/82-VIII-
Copy forwarded to:-**

Dated: 20.09.2021.

1. All the District & Sessions Judges in H.P., with a request to get the copy of the aforesaid Advertisement Notice displayed on the Notice Boards of all Courts in their respective Civil & Sessions Divisions, for wide publicity.
2. All the District Employment Officers, in the State of H.P., with the request to sponsor the names of the eligible candidates and inform them to fill-up/submit their applications online as mentioned in the advertisement failing which, they shall not be eligible to appear in any examination or test notwithstanding the fact that their name have been sponsored by the Employment Exchange/ Sub Employment Exchanges.

3. Shri Ashok Chauhan, Project State Head, CSC-SPV for information with a request to activate the recruitment web portal login link provided at High Court Website till last date fixed for applying online on and after completion of all necessary updation/changes in software module with respect to the advertisement notice, referred to above. (THROUGH EMAIL ONLY).
4. The Scientist-D, NIC at High Court with a request to get uploaded the above Advertisement Notice on the High Court website under the relevant Link or Tabs.
5. Notice Board of High Court of Himachal Pradesh, Shimla-171 001.

REGISTRAR (ESTABLISHMENT)